

1	2	3	4	5	6	7	8
18	Mizoram	1375	3184	1833	3416	2401	
19	Nagaland	2911	23	3882	68	5088	
20	Orissa	2686	1288	3582	1049	4700	
21	Punjab	24100	17737	32142	27245	42243	31273
22	Rajasthan	9016	8144	12022	10873	15778	18350
23	Sikkim	325	245	433	625	564	
24	Tamil Nadu	11506	26342	15342	34107	20136	7199
25	Tripura	730	165	973	329	1273	
26	Uttar Pradesh	50566	53928	67422	90386	88491	32539
27	Uttarakhand	1996	145	2662	171	3494	
28	West Bengal	33346	75660	44462	87752	58356	48439
29	Andaman & Nicobar	181	24	242	9	311	
30	Chandigarh	307	159	410	77	536	
31	Dadra & Nagar Haveli	46	25	62	30	74	
32	Daman & Diu	50	20	64	2.2	77	
33	Delhi	3706	922	4942	866	6486	
34	Lakshadweep	115	0	153	0	190	
35	Puducherry	211	98	282	333	363	
TOTAL :		300000	364387	400000	525644	525000	322139

#### Reservation for minorities

†723. SHRI NARESH CHANDRA AGRAWAL : Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that he has made a declaration of giving reservation to the minorities during his visit to Uttar Pradesh and if so, the details thereof; and

†Original notice of the question was received in Hindi.

(b) whether Government is considering to implement Sachar Committee Report and if so, by when it would be implemented and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA):

(a) This issue regarding reservation for Minorities is currently under inter-ministerial consultation.

(b) A statement on the follow-up action on the recommendations of the Sachar Committee has already been laid in the House on 31-08-2007. The updated status of implementation on the follow-up action of the decisions is available on the website of this Ministry i.e. [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in).

#### **Allocation under PM's 15 Point programme**

724. SHRI AVINASH PANDE: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the amount that has been allocated under the Prime Minister's 15 point programme for the development of minorities during the last three years, State-wise;

(b) whether the distribution of the amount allocated to various States is proportionate to the minority population of the respective States; and

(c) if not, how the amount has been distributed to various States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA):

(a) to (c) Information is being collected and will be laid on the Table of the House.

#### **Reservation for Muslims**

725. SHRI TARUN VIJAY: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that Government is contemplating reservation for Muslims in Government jobs;

(b) if so, the details of such a plan; and

(c) whether Hindus are listed as minority in any of the States and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA):